

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PERFECT MOBILE & COMMUNICATIONS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	PERFECT MOBILE AND COMMUNICATIONS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	24.09.2007
3.	Authority under which corporate debtor is incorporated / registered	RoC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909MH2007PTC174426
5.	Address of the registered office and principal office (if any) of corporate debtor	Gala No.16, Ratna Jyoti Industrial Premises CHS Irla Gauthan, Irla Lane, Vile Parle (West) Mumbai Mumbai City MH 400056 IN
6.	Date of closure of Insolvency Resolution Process	24.08.2022
7.	Liquidation commencement date of corporate debtor	24.08.2022
8.	Name and registration number of the insolvency professional acting as liquidator	MR. MUKESH KUMAR JAIN IBBI /IPA-001/IP-P01236/2018-19/11944
9.	Address and e-mail of the liquidator, as registered with the Board	C-203, EDGE, Opposite Maruti Suzuki Arena, Vidhansabha Road, Mova, Raipur-492007 Email: mkj2822@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	C-203, EDGE, Opposite Maruti Suzuki Arena, Vidhansabha Road, Mova, Raipur-492007 Email: bsr.liquidation@gmail.com
11.	Last date for submission of claims	23.09.2022

Notice is hereby given that the National Company Law Tribunal Mumbai has ordered the commencement of liquidation of the PERFECT MOBILE AND COMMUNICATIONS PRIVATE LIMITED on 24.08.2022. The Hon'ble NCLT appointed the undersigned as Liquidator on 24.08.2022.

The stakeholders of PERFECT MOBILE AND COMMUNICATIONS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 23.09.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.


Liquidator, Perfect Mobile and Communications Pvt. Ltd.
Regd. No. IBBI /IPA-001/IP-P01236/2018-19/11944
AFA validity till 23-11-2022

Date: 25.08.2022
Place: Raipur (Chhattisgarh)